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Revenue from available resources

†2558. SHRI ASHK ALI TAK: Will the PRIME MINISTER be pleased to state:

(a) the instructions given by Government to States regarding generating as much revenue as possible from the resources available in the States in each annual plan; and

(b) the names of the States which have increased their plan outlay from their own resources during the last two years along with the percentage of increase made?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) Planning Commission in its interaction with States encourages efficiency in resource use as well as increase in the share of Own Resources in Plan financing. State-wise increase in approved Plan and States' Own Resources during last two years, percentage-wise is given in the Statement-I and Statement-II, respectively.

Statement-I

Percentage change in approved plan during last two years

Sl. No.	State Name	2009-10		2010-11	
		Rs. Crore	Change over 2008-09	Rs. Crore	Change over 2009-10
1	2	3	4	5	6
1.	Andhra Pradesh	33496.75	-23.87	36800.00	9.86
2.	Arunachal Pradesh	2100.00	1.69	2500.00	19.05
3.	Assam	6000.00	19.72	7645.01	27.42

†Original notice of the question was received in Hindi.

1	2	3	4	5	6
4.	Bihar	16000.00	23.08	20000.00	25.00
5.	Chhattisgarh	10947.76	14.04	13230.00	20.85
6.	Goa	2240.00	28.91	2710.00	20.98
7.	Gujarat	23500.00	11.90	29500.00	25.53
8.	Haryana	10000.00	50.38	18260.00	82.60
9.	Himachal Pradesh	2700.00	12.50	3000.00	11.11
10.	Jammu and Kashmir	5500.00	22.22	6000.00	9.09
11.	Jharkhand	8200.00	2.31	9240.00	12.68
12.	Karnataka	29500.00	13.23	31050.00	5.25
13.	Kerala	8660.00	12.47	10025.00	15.76
14.	Madhya Pradesh	16174.17	14.04	19000.00	17.47
15.	Maharashtra	35958.95	43.84	37916.00	5.44
16.	Manipur	2000.00	20.48	2600.00	30.00
17.	Meghalaya	2100.00	40.00	2230.00	6.19
18.	Mizoram	1250.00	25.00	1500.00	20.00
19.	Nagaland	1526.27	27.19	1500.00	-1.72
20.	Orissa	9500.00	26.67	11000.00	15.79
21.	Punjab	8600.00	38.49	9150.00	6.40
22.	Rajasthan	17322.00	23.73	24000.00	38.55
23.	Sikkim	1045.00	22.65	1175.00	12.44
24.	Tamil Nadu	17500.00	9.38	20068.00	14.67
25.	Tripura	1680.00	15.86	1860.00	10.71
26.	Uttar Pradesh	39000.00	11.43	42000.00	7.69
27.	Uttarakhand	5800.81	21.48	6800.00	17.23
28.	West Bengal	12688.56	9.36	17985.00	41.74

Statement-II

*Percentage change in States' own resources in approved plan
during last two years*

Sl. No.	State Name	2009-10		2010-11	
		As per Approved Plan	As per Approved Plan	As per Approved Plan	As per Approved Plan
		Rs. Crore	Change over 2008-09	Rs. Crore	Change over 2009-10
1	2	3	4	5	6
1.	Andhra Pradesh	13211.32	-54.68	17064.64	29.17
2.	Arunachal Pradesh	-272.96	-349.87	80.40	129.45
3.	Assam	-1851.67	-721.41	-32.71	98.23
4.	Bihar	3798.76	-33.21	8477.02	123.15
5.	Chhattisgarh	5715.49	-10.51	8340.08	45.92
6.	Goa	1164.07	64.25	1460.84	25.49
7.	Gujarat	7827.78	-26.79	12663.36	61.77
8.	Haryana	4617.14	15.59	10419.88	125.68
9.	Himachal Pradesh	-1074.21	15.48	-1319.76	-22.86
10.	Jammu and Kashmir	-3932.65	-99.01	-5240.92	-33.27
11.	Jharkhand	3512.03	-25.25	5307.48	51.12
12.	Karnataka	16251.91	-4.22	18212.65	12.06
13.	Kerala	1099.47	226.25	834.29	-24.12
14.	Madhya Pradesh	5100.13	-15.89	7387.62	44.85
15.	Maharashtra	4973.73	9.61	5091.54	2.37
16.	Manipur	-332.12	-166.57	225.93	168.03
17.	Meghalaya	143.78	-4.04	397.20	176.26
18.	Mizoram	-321.05	-260.69	-216.60	32.53
19.	Nagaland	-333.54	-68.78	-619.15	-85.63
20.	Orissa	1547.15	-13.71	2712.68	-75.33
21.	Punjab	2191.06	97.47	1112.72	-49.22

1	2	3	4	5	6
22.	Rajasthan	7210.19	-2.00	13041.42	80.87
23.	Sikkim	-374.54	-1074.60	-254.54	32.04
24.	Tamil Nadu	531.67	-89.46	4846.13	811.49
25.	Tripura	-405.08	-287.01	-578.01	-42.69
26.	Uttar Pradesh	15885.89	-29.74	18559.80	16.83
27.	Uttarakhand	529.46	-31.48	1677.70	216.87
28.	West Bengal	-6309.40	-92.91	-2345.47	62.83

Note: States' Own Resources include resources of Public Sector Undertaking and Local Bodies but exclude borrowings of State Governments.

Funds for UIDAI cards

2559. MS. MABEL REBELLO: Will the PRIME MINISTER be pleased to state:

- the total funds allocated for UIDAI cards project;
- the time frame for it; and
- the extra benefits citizens will get, besides the voter ID card, BPL card etc.?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) The mandate of Unique Identification Authority of India (UIDAI) is to issue Unique Identification (UID) numbers (Aadhaar) to all residents of India. These are delivered to residents through letters. Unique Identification Authority of India does not issue cards. The Government had approved an outlay of Rs. 147.31 crore to meet initial expenditure for 12 months in phase-I and Rs. 3023.01 crore for phase-II of the UID project comprising components related to issuing 10 crore Aadhaar numbers to residents of the country through multiple Registrars, other project components and recurring establishment cost for a period of five years upto March, 2014. Allocation of funds for phase-III of the project is yet to be approved.

(b) At present, UIDAI has been authorized to enroll, through multiple registrar model, up to 20 crore residents or March, 2012, whichever is earlier.

(c) Enrolment for Aadhaar number is voluntary and not mandatory. A resident is entitled to obtain an Aadhaar number on providing demographic and biometric information. Aadhaar number is an enabler and the purpose is to ensure better delivery of benefits and services based on establishment of the identity of resident. The State Government and Central Government Ministries have been advised to review the various schemes for service delivery and utilize and leverage Aadhaar as a platform for service